

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION No.287/2022**

**IN THE MATTER OF:**

AMIT KISHORE & ORS ...APPLICANTS  
 VERSUS  
 UTTAR PRADESH STATE POLLUTION  
 CONTROL BOARD & ORS ...RESPONDENTS

**LIST OF WITNESSES ON BEHALF OF THE  
APPLICANTS**

S. No.	Name of Witness	Type of Witness
1.	Sh. P.K. Arora	Applicant's Witness
2.	AK Pachauri, Chief Architect Planner	Tribunal Witness
3.	Arvind Kumar, Assistant Architect Planner	Tribunal Witness
4.	A. Mithal, Architect Planner	Tribunal Witness
5.	Subodh Shankar, Senior Architect Planner	Tribunal Witness
6.	Assistant Engineer, CD Ghaziabad – II, U.P. Avas Evam Vikas Parishad	Tribunal Witness

THROUGH

APPLICANT

MAYANK ARORA/ ADITYA  
NARAYAN SHUKLA/ ABHINAV  
AGRAWAL/

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24 | 954, JMD Megapolis, Sohna Rd,  
Sector 48, Gurugram, Haryana – 122018  
Contact – contact@advocatemayank.in

**Date: 15.07.2024**  
**Place: New Delhi**